IN THE NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH NEW DELHI

No.CP No.868/2015

SECTION: UNDER	SECTIONS 391 & 394	OF THE COMPANIES	ACT.2013
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IN THE MATTER OF:

Bank Street Securities Pvt. Ltd. & Ors.

...... .. Petitioner

V/s

....Respondent

Order delivered on 17.08.2017

Coram:

R.VARADHARAJAN Hon'ble Member (Judicial)

For the Petitioner

: Mr.Ashish Middha, Advocate

For the Respondent

: -

Mr. Manish Raj, Company Prosecutor for

RD(NR), Delhi

ORDER

Order reserved.

(R.VARADHARAJAN) MEMBER (JUDICIAL)

U.D.Mehta 17.8.2017